

FORM G

CORRIGENDUM TO THE INVITATION FOR EXPRESSION OF INTEREST PUBLISHED ON 14th FEBRUARY 2026 FOR

RAMNATH HOUSING PRIVATE LIMITED

OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT BALAGHAT, MADHYA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RAMNATH HOUSING PRIVATE LIMITED CIN: U02423MP1999PTC013689 PAN: AACCR7360K
2.	Address of the registered office	Ground floor, Building Hotel Chandela Mayur Nagar IF/5 ward no. 32, Mayur nagar, Balaghat, Madhya Pradesh, India, 481001.
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located:	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in the last financial year	0
7.	Number of employees/ workmen	0
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to rhpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to rhpl.cirp@gmail.com
10.	Last date for receipt of expression of interest	21.03.2026 (Previously it was on 06.03.2026)
11.	Date of issue of provisional list of prospective resolution applicants	31.03.2026 (Previously it was on 15.03.2026)
12.	Last date for submission of objections to provisional list	05.04.2026 (Previously it was on 20.03.2026)
13.	Date of issue of final list of prospective resolution applicants	15.04.2026 (Previously it was on 29.03.2026)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.04.2026 (Previously it was on 4.04.2026)
15.	Last date for submission of resolution plans	20.05.2026 (Previously it was on 05.05.2026)
16.	Process email id to submit Expression of Interest	rhpl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA



[Signature]

SD/-

IP Megha Agrawal
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to 30.06.2027

Address Registered with IBBI: C/o Truenex Absolute Insolvency Resolution LLP,
001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar,
Nagpur – 440012

Date: 06.03.2026
(M.S.)
Place: Nagpur

For Ramnath Housing Private Limited

**The Indian Experience
For the Indian Health**



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**the inside info
inside the info**
Your opinion with
investigative journalism.

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NORTH EASTERN RAILWAY
Procurement Tender Notice

mation and in cutting, Blanking, instruction of Minor Bridges, Major Bridges, Drain, Retaining Wall, Toe Wall, Track Works, Station Building, Inter Crossing Works, Passenger facilities Works, Signalling & Track Works, Electrical works, Construction of 3rd Line from Barabanki to Lucknow, under EPC mode, under know Division of North Eastern Railway. Approximate Value(₹): 8,27,73,188.05; Earnest Money(₹): 1,19,13,900/-; Cost of Tender (₹): Nil; Completion Period: (Eighteen)Months; Bidding Start Date: 18-06-2026- Last date of submission of above E-Tender up to 15:00hrs on 18-06-2026 - Date of opening of above E-Tender: 15:00hrs on 17-07-2026-Detailed tender conditions, eligibility, criteria, terms & conditions is available on website <http://treps.gov.in>. In case any

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Sub- Amethi Circle P.W.D Sultanpur	Zone P.W.D Ayodhya
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Lucknow

 श्री साई चरित्र ट्रस्ट ॥ सावित्री ॥ ॥ श्रीगणेशाय नमः ॥	 Indian Bank ALLAHABAD	Manjari Branch Mahanagar Nigam, Po. Manjari Farm, Near Air College, Manjari Farm, Ph. 417277, Ra. - 411 8554644, E-mail - mab@indianbank.co.in
Show Cause Notice before ALLAHABAD for a borrower account A/c :- 7385861116		
Ref No. : SCNPRADDEP/2025-26	Date : 02/11/2026	
To, 1. Mr. Pradeep Shamrao Dhongde (Borrower) 2. Mrs. Shavna Pradeep Dhongde (Co-Borrower)	Name and full address of the borrower Ward No 1 Teacher Colony Durgam Buldhana Maharashtra 434308.	
Dear Sir,		
As per request, the Bank through its Manjari Branch, sanctioned Rs. 48.00 lakhs for PURCHASE OF READY BUILT FLAT under Sole banking arrangements in the Mr. Pradeep Shamrao Dhongde and Mrs. Shavna Pradeep Dhongde where Pradeep Shamrao Dhongde is Borrower and Mr.Shavna Pradeep Dhongde Co-Borrower. The account turned into NPA on 03.12.2023. The total outstanding balance as on 02.11.2026 is ₹118967/- The Borrower had defaulted in repayment of loan as per terms of its sanction and accordingly an Internal Investigation has been conducted in the loan accounts when the Internal Investigator has alleged certain incriminating admissions against the Borrowers and Co-Borrowers.		
The Complaints of the Bank (The Fraud Examination Committee) constituted by the Bank for fraud examination, has considered the materials placed before them and after due deliberations on 11.11.2025, have accordingly approved to issue Show Cause notice to the Borrower Mr. Pradeep Shamrao Dhongde and Co-Borrower Mrs. Shavna Pradeep Dhongde before and after the date of 17.02.2023. The said Committee has observed number of misconducts/omissions in the operation of accounts a non-compliance of terms & conditions of sanction and more specifically undocumented notes which were detailed as under:- 1. Borrower Mr. Pradeep Shamrao Dhongde and Co-Borrower Mrs. Shavna Pradeep Dhongde have obtained multiple loan finance from our Manjari Branch and The Cosmos Co-Operative Bank Ltd.		
2. Borrower Mr. Pradeep Shamrao Dhongde and Co-Borrower Mrs. Shavna Pradeep Dhongde has done notice of intimation to SRO done with The Cosmos Co-Operative Bank Ltd on 07.6.2023 and Notice of intimation to SRO done with Indian Bank on 17.02.2023.		
After considering the above evidence of fraud on the part of the Borrower and Co-Borrower, the committee has prima facie observed element(s) of Fraud in conduct of subject account(s). In view of the above facts and circumstances, in pursuance of this regard against the misconducts/omissions/non-compliance stated above within 21 days of receipt of this notice hereby to the Bank explaining why you should not be classified as Fraud. If you are also entitled to a personal hearing and on request, an opportunity for a personal hearing shall also be provided. If you opt for a personal hearing, you will be informed of the date, time and venue for your appearance and representation before the Committee.		
Please note that in case no representation is received within stipulated period and no appearance before the Committee is made on the specified date and/or extended period may be granted, Bank will further proceed to pass orders on the basis of the records available. Please also note that the Bank shall inform RBI, CIBIL and other Credit Information Companies, names of the Borrower/Company/Firm and its Director(s)/Proprietor/Partner(s) and Guarantors, if classified as Fraud and will take appropriate legal action as applicable under law. Yours faithfully Authorized Signatory		
Date : 05/03/2026		

PHYSICAL POSSESSION NOTICE

Assignment and Reconstruction of Financial Assets and Enforcement of Secured Interest Act, 2002 and in the exercise of powers under Rule 3 of the **Secured Interest Enforcement Regulations, 2002**, the **Authorized Officer** issued demand notice to the borrower(s) to deposit the amount stated in the demand notice to the bank for the purpose of repaying the amount within 60 days from the date of receipt of said notice. The amount notice is hereby given to the public in general and particular to the borrower(s) that the undersigned has taken physical possession of the property in the exercise of powers conferred upon him/her under section 13(4) of the said Act read with Rule 6 of the said Rules on account. The borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealing charge of the Bank for the amount, interest, costs and charges hereon. The borrower's /mortgagor's attention is invited to the 13.3 of the said Act, in respect of this notice to redeem the secured asset.

Property mortgaged (Secured Asset)	Date of Demand Notice	Date of Physical Possession Notice	Outstanding Amt. as on Date of Demand Notice
Parcel of the property situated at Plot No. B-1, 60B, 63C/2, 63D, 63E, 63F, 63G, 63H, 63I, 63J, 63K, 63L, 63M, 63N, 63O, 63P, 63Q, 63R, 63S, 63T, 63U, 63V, 63W, 63X, 63Y, 63Z, 63AA, 63AB, 63AC, 63AD, 63AE, 63AF, 63AG, 63AH, 63AI, 63AJ, 63AK, 63AL, 63AM, 63AN, 63AO, 63AP, 63AQ, 63AR, 63AS, 63AT, 63AU, 63AV, 63AW, 63AX, 63AY, 63AZ, 63BA, 63BB, 63BC, 63BD, 63BE, 63BF, 63BG, 63BH, 63BI, 63BJ, 63BK, 63BL, 63BM, 63BN, 63BO, 63BP, 63BQ, 63BR, 63BS, 63BT, 63BU, 63BV, 63BW, 63BX, 63BY, 63BZ, 63CA, 63CB, 63CC, 63CD, 63CE, 63CF, 63CG, 63CH, 63CI, 63CJ, 63CK, 63CL, 63CM, 63CN, 63CO, 63CP, 63CQ, 63CR, 63CS, 63CT, 63CU, 63CV, 63CW, 63CX, 63CY, 63CZ, 63DA, 63DB, 63DC, 63DD, 63DE, 63DF, 63DG, 63DH, 63DI, 63DJ, 63DK, 63DL, 63DM, 63DN, 63DO, 63DP, 63DQ, 63DR, 63DS, 63DT, 63DU, 63DV, 63DW, 63DX, 63DY, 63DZ, 63EA, 63EB, 63EC, 63ED, 63EE, 63EF, 63EG, 63EH, 63EI, 63EJ, 63EK, 63EL, 63EM, 63EN, 63EO, 63EP, 63EQ, 63ER, 63ES, 63ET, 63EU, 63EV, 63EW, 63EX, 63EY, 63EZ, 63FA, 63FB, 63FC, 63FD, 63FE, 63FF, 63FG, 63FH, 63FI, 63FJ, 63FK, 63FL, 63FM, 63FN, 63FO, 63FP, 63FQ, 63FR, 63FS, 63FT, 63FU, 63FV, 63FW, 63FX, 63FY, 63FZ, 63GA, 63GB, 63GC, 63GD, 63GE, 63GF, 63GG, 63GH, 63GI, 63GJ, 63GK, 63GL, 63GM, 63GN, 63GO, 63GP, 63GQ, 63GR, 63GS, 63GT, 63GU, 63GV, 63GW, 63GX, 63GY, 63GZ, 63HA, 63HB, 63HC, 63HD, 63HE, 63HF, 63HG, 63HI, 63HJ, 63HK, 63HL, 63HM, 63HN, 63HO, 63HP, 63HQ, 63HR, 63HS, 63HT, 63HU, 63HV, 63HW, 63HX, 63HY, 63HZ, 63IA, 63IB, 63IC, 63ID, 63IE, 63IF, 63IG, 63IH, 63II, 63IJ, 63IK, 63IL, 63IM, 63IN, 63IO, 63IP, 63IQ, 63IR, 63IS, 63IT, 63IU, 63IV, 63IW, 63IX, 63IY, 63IZ, 63JA, 63JB, 63JC, 63JD, 63JE, 63JF, 63JG, 63JH, 63JI, 63JJ, 63JK, 63JL, 63JM, 63JN, 63JO, 63JP, 63JQ, 63JR, 63JS, 63JT, 63JU, 63JV, 63JW, 63JX, 63JY, 63JZ, 63KA, 63KB, 63KC, 63KD, 63KE, 63KF, 63KG, 63KH, 63KI, 63KJ, 63KL, 63KM, 63KN, 63KO, 63KP, 63KQ, 63KR, 63KS, 63KT, 63KU, 63KV, 63KW, 63KX, 63KY, 63KZ, 63LA, 63LB, 63LC, 63LD, 63LE, 63LF, 63LG, 63LH, 63LI, 63LJ, 63LK, 63LM, 63LN, 63LO, 63LP, 63LQ, 63LR, 63LS, 63LT, 63LU, 63LV, 63LW, 63LX, 63LY, 63LZ, 63MA, 63MB, 63MC, 63MD, 63ME, 63MF, 63MG, 63MH, 63MI, 63MJ, 63MK, 63ML, 63MN, 63MO, 63MP, 63MQ, 63MR, 63MS, 63MT, 63MU, 63MV, 63MW, 63MX, 63MY, 63MZ, 63NA, 63NB, 63NC, 63ND, 63NE, 63NF, 63NG, 63NH, 63NI, 63NJ, 63NK, 63NL, 63NM, 63NO, 63NP, 63NQ, 63NR, 63NS, 63NT, 63NU, 63NV, 63NW, 63NX, 63NY, 63NZ, 63OA, 63OB, 63OC, 63OD, 63OE, 63OF, 63OG, 63OH, 63OI, 63OJ, 63OK, 63OL, 63OM, 63ON, 63OO, 63OP, 63OQ, 63OR, 63OS, 63OT, 63OU, 63OV, 63OW, 63OX, 63OY, 63OZ, 63PA, 63PB, 63PC, 63PD, 63PE, 63PF, 63PG, 63PH, 63PI, 63PJ, 63PK, 63PL, 63PM, 63PN, 63PO, 63PP, 63PQ, 63PR, 63PS, 63PT, 63PU, 63PV, 63PW, 63PX, 63PY, 63PZ, 63QA, 63QB, 63QC, 63QD, 63QE, 63QF, 63QG, 63QH, 63QI, 63QJ, 63QK, 63QL, 63QM, 63QN, 63QO, 63QP, 63QQ, 63QR, 63QS, 63QT, 63QU, 63QV, 63QW, 63QX, 63QY, 63QZ, 63RA, 63RB, 63RC, 63RD, 63RE, 63RF, 63RG, 63RH, 63RI, 63RJ, 63RK, 63RL, 63RM, 63RN, 63RO, 63RP, 63RQ, 63RR, 63RS, 63RT, 63RU, 63RV, 63RW, 63RX, 63RY, 63RZ, 63SA, 63SB, 63SC, 63SD, 63SE, 63SF, 63SG, 63SH, 63SI, 63SJ, 63SK, 63SL, 63SM, 63SN, 63SO, 63SP, 63SQ, 63SR, 63SS, 63ST, 63SU, 63SV, 63SW, 63SX, 63SY, 63SZ, 63TA, 63TB, 63TC, 63TD, 63TE, 63TF, 63TG, 63TH, 63TI, 63TJ, 63TK, 63TL, 63TM, 63TN, 63TO, 63TP, 63TQ, 63TR, 63TS, 63TT, 63TU, 63TV, 63TW, 63TX, 63TY, 63TZ, 63UA, 63UB, 63UC, 63UD, 63UE, 63UF, 63UG, 63UH, 63UI, 63UJ, 63UK, 63UL, 63UM, 63UN, 63UO, 63UP, 63UQ, 63UR, 63US, 63UT, 63UU, 63UV, 63UW, 63UX, 63UY, 63UZ, 63VA, 63VB, 63VC, 63VD, 63VE, 63VF, 63VG, 63VH, 63VI, 63VJ, 63VK, 63VL, 63VM, 63VN, 63VO, 63VP, 63VQ, 63VR, 63VS, 63VT, 63VU, 63VV, 63VW, 63VX, 63VY, 63VZ, 63WA, 63WB, 63WC, 63WD, 63WE, 63WF, 63WG, 63WH, 63WI, 63WJ, 63WK, 63WL, 63WM, 63WN, 63WO, 63WP, 63WQ, 63WR, 63WS, 63WT, 63WU, 63WV, 63WW, 63WX, 63WY, 63WZ, 63XA, 63XB, 63XC, 63XD, 63XE, 63XF, 63XG, 63XH, 63XI, 63XJ, 63XK, 63XL, 63XM, 63XN, 63XO, 63XP, 63XQ, 63XR, 63XS, 63XT, 63XU, 63XV, 63XW, 63XX, 63XY, 63XZ, 63YA, 63YB, 63YC, 63YD, 63YE, 63YF, 63YG, 63YH, 63YI, 63YJ, 63YK, 63YL, 63YM, 63YN, 63YO, 63YP, 63YQ, 63YR, 63YS, 63YT, 63YU, 63YV, 63YW, 63YX, 63YY, 63YZ, 63ZA, 63ZB, 63ZC, 63ZD, 63ZE, 63ZF, 63ZG, 63ZH, 63ZI, 63ZJ, 63ZK, 63ZL, 63ZM, 63ZN, 63ZO, 63ZP, 63ZQ, 63ZR, 63ZS, 63ZT, 63ZU, 63ZV, 63ZW, 63ZX, 63ZY, 63ZZ, 63AA, 63AB, 63AC, 63AD, 63AE, 63AF, 63AG, 63AH, 63AI, 63AJ, 63AK, 63AL, 63AM, 63AN, 63AO, 63AP, 63			

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